

10

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
HYDERABAD

R.A.No.52/2000 in OA.No.305/1999.

DATE OF ORDER:10-8-2000.

Between:

Md.Afzal Hussain. ..Applicant
and

1. The Director, Public Grievances Cell,
Prime Minister Office, New Delhi.
2. The Secretary for Ministry of Communi-
cations, Sanchar Bhavan, New Delhi.
3. The Chief General Manager, Communications,
A.P., Hyderabad-1.
4. Enquiry Officer, through Chief General
Manager, Telecommunications, A.P.Hyderabad-1.
5. Divisional Engineer, Telegraphs,
Secunderabad-500 055.

..Respondents

COUNSEL FOR THE APPLICANT :: Mr.M.V.Raja Ram

COUNSEL FOR THE RESPONDENTS : Mr.V.Rajeshwar Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

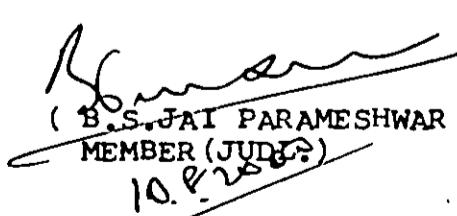
THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL.)

: O R D E R :

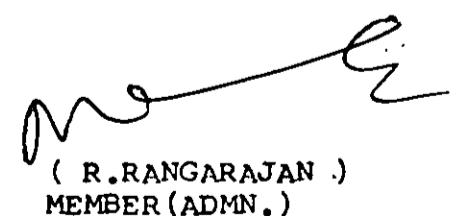
(PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.S.Narsimha Reddy for Mr.M.V.Raja Ram, learned
Counsel for the Applicant and Mr.V.Rajeshwar Rao, learned
Standing Counsel for the Respondents.

2. The grounds taken by the applicant in this Review
Application have already been suitably examined and proper
order passed in the Judgment in OA.No.305 of 1999 dated
15-3-2000. Hence, we see no error in the Judgment.
3. Hence, the RA is dismissed. No costs.


(B.S.JAI PARAMESHWAR)

10.8.2000


(R.RANGARAJAN)

MEMBER (ADMN.)

DATED: this the 10th day of August, 2000

Dictated in the Open Court

DSN

